Mentions

I would like to know from the hon. Home Minister, why the police security which was provided in the inter-State buses...

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY); Mr. Narayanasamy, you are making a Special Mention. You have made your point. Anyway, carry on.

SHRI V. NARAYANASAMY: I am asking the Home Minister.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): How will he be in a position...

SHRI V. NARAYANASAMY: He will give a reply through a letter.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): All right.

SHRI V. NARAYANASAMY: Sir, the point I am making is this. This was an inter-State bus. It was a Delhi-bound bus. The Delhi Administration is under the control of the Home Ministry. Therefore, I am raising the issue. Why was the security which was provided in the buses plying on inter-State routes withdrawn? Why were the passengers not checked? Sir, it was only because of the callous attitude of the administration that this incident has taken place, this gruesome incident has taken place.

Then, the relief which has been given to the victims' relative is very meagre. I am very particular on this point. Rs. 20,000 has been given by the State Government. I would request the Home Minister to increase the compensation amount to the families of the deceased and to the injured persons. Further, the Home Minister should immediately see that full security is provided in the buses plying on iter-State routes, in Haryana, Delhi, Punjab and other terrorist affected areas.

Alleged tapping of telephones of Political Leaders

भी सन्तीय बागड़ोदिया (राजस्थान): मि॰ बाइस चेयरमैन सर, यह को हमारी

खुली सरकार है यह घोंघे की तरह सिकुड़ करके मेक डिपोजिट वाल्ट मे भ्रपने भ्रापको बंद 🖺 करके ग्रीर फिर बाल रही है हिन्दुस्तान में क्या हो रहा है हमें मालूम नहीं है। इतना बड़ा कांड हा गया ग्रीर एक तरफ खुद को तो बंद कर लिया ग्रीर सारे :हन्दुस्तान के घरों को, उनके बैंड-रूम्ज का, उनके लिविंग रूम्ज का, उन सबका का सड़क पर ला दिया। उनके टेलीफोन में सुनते हैं कि क्याबातें हो रही हैं, कीन सी बातें हो रही हैं। इसी प्रकार इन लोगों ने, चन्द्रशेखर जी ने कहा है कि चाहे 28 एम पीज का हो. किसका हो, हमें कृष्ठ मालूम नहीं है। जो मंत्री हैं वह कहत हैं हमारे मंत्रालय में क्या होता है हमें नहीं मालूम है। ता होम मिनिस्टर जा कहत है, वह बोलत हैं कि हमें तो यही नहीं मालूम कि काण्मीर में क्या हो रहा है, वह कहने हैं पंजाब में क्या हो रहा है हमें यही नहीं मालूम। भाई, यह टेलीफोन टेपिंग वाली बात का हमें क्या मालूम, यह आप उनको पूछो ; उनके प्रधान मंत्री जी को मालूम है कि क्या हो रहा है । ऐसी प्रवस्था में हम इस हिन्दुस्तान में इतने कंध्यूजन में पड़ गए हैं...(व्यवधान) में यही कहना चाहता हुं राजमोहन जी गांधी अभी हमारे नए सदस्य बन कर द्वाए हैं... (व्यवधान)

एक माननीय सदस्य : ग्राभी नहीं है।

श्री सन्तोष बागड़ोदिया: श्रभी वनने वाले हैं। उन्होंने कहा कि उनको चन्द्रशेखर जो को प्रालूम नहीं है कि उन्होंन क्या कहा । वह 27 कहें वह लाग शयोर नहीं हैं उनके लिए मैं उनकी खबर यह श्राज जो रूपी है, उसकी पढ़ू तो उन्होंन साफ कहा है:

"Do you know that they have bugged all my phones? Not just that. They have bugged even the rooms. I have checked it with the debugger."

ग्रव डी-बजर भी उनको लगाना पड़ा। हमें तो मालूम भी नहीं है कि डी-बजर क्या होता है। हमें बतायें कि डी-बज़र क्या होता है? हम भी सब मकानों में लगाएं नहीं तो सरकार हमें सप्लायी कर दे। तो ऐसा है।... (व्यवकान)

They have been continuously condemning the previous Government. They say that it was the Congress Government which brought this law. Yes. It was the Congress Government which brought this law. But it was meant for the smugglers. It was meant for the terrorists. But this Government do not need this law because they are the friends of the smugglers. They are the friends the terrorists. Therefore, how they use the law against these people? They will not use it against them. They cannot use it against them. Therefore, they are using it against their own party people. That is the only way they can use this law to their own advantage. Now they say that they will go in for a CBI enquiry, they will go in for this enquiry and that enquiry, but I strongly suggest we must have а House Committee under chairthe manship οť an opposition leader Mr. Dipen Ghosh must be a party to that, at least he should be a member on that Committee.

Here we talk of high-value politics. Mr. Hegde had to resign but no Congress Minister had to resign for this kind of a thing. Shri Unnikrishnan, our hon. Minister, also comes from the same State. (Interruptions) He is from Kerala. He comes from the neighbouring State with the same culture.

SHRI ARANGIL SREEDHARAN (Kerala): I am on a point of order. He cannot say that the culture of Kerala is a culture which supports bugging. It is the neighbouring State. (Interruptions) He said that the neighbouring State has the same culture. What does he mean by that? Those of us who belong to this State have a very high culture. (Interruptions)

SHRI SANTOSH BAGRODIA: Do you want me to reply to them. I need your ruling, Sir.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): No, no, you make your special mention. All these matters were discussed in the morning. You confine yourself to the special mention only.

SHRI SANTOSH BAGRODIA: It you want me to reply to him, I will do that.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY); No. You please go on.

SHRI SANTOSH BAGRODIA: How can the sanctity of a citizen of this country be maintained under this kind of Government? We talk of the sanctity, the sanctity of privacy, sanctity of security, sanctity of free speaking, talking, sanctity to work, but is it really being implemented? (Interruptions). I am talking about phonetapping only.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): You are not confining yourself to the special mention. You are talking about culture of the people of the country, they know whose culture is what.

SHRI SANTOSH BAGRODIA: Yeu told me not to speak about that and you are replying to him. Even Shri Vajpayee mentioned...

THE VICE-CHAIRMAN: Please come to the special mention.

SHRI SANTOSH BAGRODIA: 1 am on the special mention. Shri Vajpayee mentioned on the phone-tapping today. This was discussed for two hours in the House today. I requested the Chairman to let me speak on that.

THE VICE-CHAIRMAN (DR. G. VIJAYA MOHAN REDDY): You need not repeat what has already been discussed in the House.

SHRI SANTOSH BAGRODIA: I am not repeating, I am only saying that this has been discussed by many Members and I request once more that this phone-tapping must be checked and whoever has done it, action must be taken against him.

Deaths due to brain fever in Rajasthan

श्री धूलेश्वर मीणा (राजस्थान): माननीय उपसभाध्यक्ष महोदय, मेरे इस विशेष उल्लेख के बारे में हमारे राजस्थान